

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 215/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: M/s. Sonera Investment Pvt.Ltd.

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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6 Chandrakant

Mhadeshwar & Advocate

Madan Gupta



ORDER

C.S.P. No. 222/230-232/NCLT/MB/MAH/2017

C.S.P. No. 232/230-232/NCLT/MB/MAH/2017

C.S.P. No. 211/230-232/NCLT/MB/MAH/2017

C.S.P. No. 215/230-232/NCLT/MB/MAH/2017

C.S.P. No. 213/230-232/NCLT/MB/MAH/2017

C.S.P. No. 235/230-232/NCLT/MB/MAH/2017

1. These Petitions are represented by Mr. Chandrakant Mhadeshwar for the Petitioners.
2. The Minutes of the Orders are placed on record. The Petitions are allowed vide separate order.
3. Admitted. Order shall follow. Date fixed for final hearing on **03.05.2017**.

Dated: **13.04.2017**

Sd/-
M.K. Shrawat
Member (Judicial)